

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:266
ANSWERED ON:24.02.2010
ACCELERATED IRRIGATION BENEFIT PROGRAMME
Dashmuni Deepa

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the area of land brought under irrigation in each of the States so far and the land proposed to be brought under irrigation during XI Five Year Plan, State-wise;
- (b) the irrigation potential likely to be created under Accelerated Irrigation Benefit Programme (AIBP) during 2009-10 alongwith the projected cost for the purpose, State-wise;
- (c) the funds allocated under AIBP for XI Plan and released to various States during the last three years and current year, State-wise and year-wise; and
- (d) the schemes/projects being implemented in North-Eastern States and West Bengal during the said period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

- (a) Irrigation is a State subject and planning, execution and funding of irrigation projects including creation of irrigation potential is within the purview of State Governments. However, State wise details of irrigation potential created under Accelerated Irrigation Benefits Programme (AIBP) up to March 2009 are given in Annex-I. During XI Plan, irrigation potential targeted under the AIBP is 58.46 lakh ha.
- (b) Irrigation potential targeted for the year 2009-10 is 10.50 lakh ha with projected grant requirement of Rs.10285 crore.
- (c) Projected grant requirement of AIBP for the XI Plan is of Rs.43710 crore against which, allocation so far available is of Rs.39850 crore. Grant released to various states under the AIBP during 2006-07 to 2009-10 is given in Annex-II.
- (d) The projects/schemes being implemented under the AIBP in North Eastern States and West Bengal are given in Annex-III.